

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 234**  
**113(ND)2017**  
**IA-141/2020**

**IN THE MATTER OF:**

**Sh. Naveen Kapoor** ... **Appellant/Petitioner**

**Versus**

**M/s. Prima Technologies Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 241/242 Comp. Act.**

**Order delivered on 30.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : AdvAwnish Kumar

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 14.06.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**